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## (2024) 04 ITAT CK 0024

## **Income Tax Appellate Tribunal (Delhi B Bench)**

Case No: Income Tax Appeal No. 9524/DEL/2019

Compact Texfab Pvt. Ltd APPELLANT @Hash ITO

**APPELLANT** 

Vs

**RESPONDENT** 

Date of Decision: April 3, 2024

**Acts Referred:** 

• Income Tax Act, 1961 - Section 68, 133(6), 139(1), 143(1), 143(3), 147

Hon'ble Judges: Saktijit Dey, (VP); M Balaganesh, (AM)

Bench: Division Bench

Advocate: Akhilesh Kumar, Ankit Kumar, Vivek Kumar Upadhyay

Final Decision: Allowed

**Judgement**